

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Second Floor,
Commercial Complex,
Indiranagar,
Bangalore-560 038.

Dated: 12 JUL 1993

APPLICATION NO(s). 89/93.

Applicant(s) M.Nagaraj & 3 ors. v/s. Respondent(s) Chief Post Master General, Karnataka & Others.

To

1. Sri.M.Nagaraj,
S/o.Munigoudappa,
Occ:Service Postal Assistant,
No.151, 1st Stage, 3rd A Cross,
KHB Colony, Basaveshwaranagar,
Bangalore-79.
2. Sri.P.Govindan Nair,
S/o.S.K.Nair,
Occ:Service Postal Asstt.
Complaints Branch,
G.P.O. Bangalore-1.(GPO).
3. Sri.N.Murthy, S/o.Nadamuni,
Occ:Service, Accounts Branch,
GPO, Bangalore.
4. Satyaprema S.V.
W/o.M.A.Partasarathy,
06c:Service, Complaints Branch,
G.P.O. Bangalore.
5. Sri.S.S.Hosur, Advocate,
No.26, 6th Main Road,
Vasanthanagar, Bangalore-52.
6. The Chief Post Master General,
Karnataka Circle, Bangalore.
7. Chief Post Master, General Post
Office, Bangalore.
8. Sri.N.Brasannakumari,
Postal Assistant,
S.B.Branch, GPO, Bangalore.
9. S.Nalini,
Postal Assistant,
S.B.Branch, G.P.O.,
Bangalore.
10. M.K.Parimale,
Postal Assistant,
S.B.Branch, GPO,
Bangalore.
11. S.Shashikala,
Postal Assistant,
S.B.Branch,
G.P.O.,
Bangalore.
12. Sri.M.S.Padmarajaiah,
Central Govt.Standing
Counsel, High Court Bldg.,
Bangalore.

SUBJECT:- Forwarding of copies of the Order passed by
the Central Administrative Tribunal, Bangalore Bench
Bangalore.

Please find enclosed herewith a copy of the ORDER/
STAY/INTERIM ORDER passed by this Tribunal in the above said
application(s) on 29-06-93.

Issued
121

O/c


for DEPUTY REGISTRAR
JUDICIAL BRANCHES.

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH : BANGALORE

DATED THIS THE TWENTY NINETH DAY OF JUNE 1993

Present:

Hon'ble Mr. Justice P.K. Shyamsundar ... Vice Chairman

Hon'ble Mr. V. Ramakrishnan ... Member [A]

APPLICATION NO.89/93

1. M. Nagaraj,
S/o Munigowdappa,
Aged about 38 years,
Occ:Service Postal Assistant,
Resident of No.151,
1st Stage, 3rd A Cross,
KHB Colony, Basaveshwaranagar,
Bangalore-79.
2. P. Govindan Nair,
S/o S.K. Nair,
Aged 48 years,
Occ: Service, Postal Assistant,
Complaints Branch,
GPO, Bangalore-1.
3. N. Murthy, S/o Nadamuni,
Aged 46 years,
Occ:Service,
Accounts Branch,
GPO, Bangalore.
4. Satyaprema, S.V.
W/o M.A. Partasarathy,
aged 42 years,
Occ:Service,
Complaints Branch,
GPO, Bangalore.

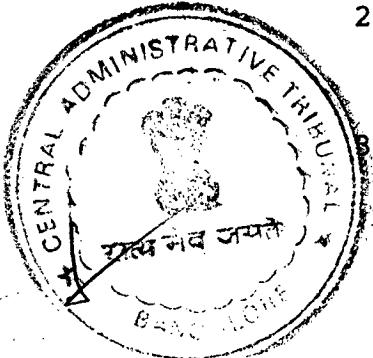
... Applicants

[Shri S.S. Hosur ... Advocate]

v.

1. The Chief Post Master General,
Karnataka Circle,
Palace Road, Bangalore.
2. The Chief Post Master,
General Post Office,
Bangalore-1.

N. Prasannakumari, Major,
Occ:Service Postal Assistant,
S.B.Branch,
GPO, Bangalore.



4. S. Nalini,
Major,
Occ:Service,
Postal Assistant,
S.B.Branch,
General Post Office,
Bangalore.
5. M.K.Parimala,
Age:Major,
Occ:Service,
Postal Assistant,
SB Br., GPO,
Bangalore.
6. S.Shashikala, Major,
Postal Assistant,
SB Branch, GPO,
Bangalore.

... Respondents

[Shri M.S. Padmarajaiah ... Advocate]

This application having come up for hearing before this Tribunal today, Hon'ble Vice-Chairman, made the following:

O R D E R

1. After this matter was heard for sometime Shri S.S. Hosur, learned counsel for the applicants, ~~sought~~ seeks leave to withdraw this application with liberty to file a fresh petition in which he says he will produce more volatile material on the basis of which the prayer for relief ~~made~~ ^{made} becomes invincible. We permit him to withdraw this application reserving liberty to file a fresh application if he desires so. Shri M.S. Padmarajaiah, learned Senior Standing Counsel files objections to the application and the same is placed on record.

TRUE COPY


SECTION OFFICER
CENTRAL ADMINISTRATIVE TRIBUNAL
ADDITIONAL BENCH
BANGALORE

12/1/93

Sd-

28/10/17
MEMBER [A]

Sd-

VICE-CHAIRMAN